

Patodia asking for the criteria followed while fixing the amount of pension and facilities payable to the widow of Dr. Zakir Hussain, the then Minister in the Ministry of Home Affairs stated that this is equivalent to the amount paid to the retiring President, Rs. 12,000 per annum. Under the President's Pension Act, 1951 a retiring President is entitled to a pension of Rs. 15,000 per annum and not Rs. 12,000. The figure of Rs. 12,000 should therefore be read as Rs. 15,000.

13.29 hrs.

ELECTION TO COMMITTEES

(i) RUBBER BOARD

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI RAM SEWAK) : I beg to move the following :

"That in pursuance of sub-section 3 (e) of Section 4 of the Rubber Act, 1947, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Rubber Board for the next term commencing from the date of election, subject to the other provisions of the said Act."

MR. SPEAKER : The question is ;

"That in pursuance of sub-section 3 (e) of Section 4 of the Rubber Act, 1947, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Rubber Board for the next term commencing from the date of election, subject to the other provisions of the said Act."

The motion was adopted.

(ii) CARDAMOM BOARD

SHRI RAM SEWAK : I beg to move

the following :

"That in pursuance of sub-section (3) (c) of Section 4 of the Cardamom Act, 1965, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Cardamom Board for the next term commencing from the date of election, subject to the other provisions of the said Act."

MR. SPEAKER : The question is ;

"That in pursuance of sub-section (3) (c) of Section 4 of the Cardamom Act, 1965, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Cardamom Board for the next term commencing from the date of election, subject to the other provisions of the said Act."

The motion was adopted.

13.30 hrs.

BUSINESS ADVISORY COMMITTEE FIFTY-THIRD REPORT

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : I beg to move :

"That this House do agree with the Fifty-third report of the Business Advisory Committee presented to the House on the 10th November, 1970."

MR. SPEAKER : The question is :

"That this House do agree with the Fifty-third Report of the Business Advisory Committee presented to the House on the 10th November, 1970."

The motion was adopted.

श्री कंबर लाल गुप्त (दिल्ली सदर) :

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